EMPLOYEES OF EXEMPTED ESTABLISHMENTS / INDUSTRIES ASKED TO RESUME FOR DUTIES

Panaji, April 09, 2020.

Office of the Commissioner Labour and Employment has informed that the exempted industries / establishments which are permitted to operate as per MHA order are providing essential services to the State and to the Nation. The employees who reside in Goa and have been asked to resume their duties by the Management of these exempted establishments / Industries are expected to report to work. Upon Failure to report for work within the defined time period the concerned factory management will be at liberty to initiate necessary action against erring employees.

However, the Management of such establishments / Industries shall abide by the safety measures related to the Covid - 19 as issued from time to time. Such as use of sanitizers, masks and norms of social distancing. Such establishments / Industries will be responsible for the health screening, Transport arrangements ensuring all health related safeguards for the workers / employees coming to work during this period.

DI/NB/PN/DSK/NSS/2020/1824

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